

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA



OA. 350/314/2020
MA. 350/181/2020

Date of order: 22.02.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

CHINMOY BASU
VS.
D/O INDIA POST

For the Applicant : Mr. S. Roy, Counsel

For the Respondents : Mr. S. P. Shaw, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Mr. S. Roy, Id. Counsel appears on behalf of the applicant submits that the applicant wishes to withdraw the present OA with liberty to challenge the order of dismissal in a freshly constituted OA.

Liberty is granted.

2. Accordingly, the OA is disposed as withdrawn with the aforesaid liberty.

(Dr. Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)

pd

